

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:509
ANSWERED ON:24.11.2011
MASHELKAR COMMITTEE REPORT
Rawat Shri Ashok Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the date of constitution of Dr. Mashelkar Committee set up to keep a check on the growing business of drugs in the country;
- (b) the date on which the report of the said Committee was received by the Government;
- (c) the details of the suggestions and recommendations made in the said report; and
- (d) the action taken by the Union Government there on till date?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a): Dr. Mashelkar Committee was set up by the Government of India in Ministry of Health & Family Welfare on 1st August, 2003.
- (b): The Committee submitted its report during November 2003.
- (c): The major suggestions and recommendations in the report are related to drug control infrastructure, its strengthening, streamline and expedite the procedure and process of approval of applications for new drugs and clinical trials, special definition for Medical Devices under Drugs and Cosmetics Act, stringent penalties for spurious drugs etc.
- (d): The major actions taken by the Government are - (i) Creation of additional posts, (ii) Creation of two additional sub-zones, (iii) Provisioning of sophisticated testing tools in Laboratories, (iv) Amendment in Drugs and Cosmetics Rules, 1945 for adding a new Schedule for Good Laboratory Practices (GLP) etc.